NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|------------|-------------------|---|
| CP 61/16 | TP 50/17 | For Orders | 433(e) /433(f) | GVG Paper Mills Pvt. Ltd. Udumalpet(TN) Vs Smartbox Packaging Pvt. Ltd., Bangalore. |

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

V- MOHAN

7844307345

Counsel for petitioner is present. He has filed memo along with copy of service of notice on the respondents from the India Post website. Respondent is called, absent. None appeared for respondent. Respondent is treated as absent.

Counsel for petitioner reported he would file two sets of copies today in the Registry. Counsel is also directed to comply the relevant Rules under I & B Code.

List it on 06.04.2017.

MEMBER (J)

MEMBER (T)